

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 03.05.2024 AT 10:30 AM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>IA (CA)/120/2024 in Company Petition/26/241/2024</b>
<b>NAME OF THE COMPANY</b>	<b>Breezy Farms and Resorts Pvt Ltd</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>Mr. V Niranjana Reddy</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>Breezy Farms and Resorts Pvt Ltd</b>
<b>UNDER SECTION</b>	<b>241</b>

**ORDER**

**IA (CA)/120/2024**

**Present:** Ld. Counsel from the Office of the Mr. M. Govind Reddy for the Applicant.

Ld. Counsel for the Respondent No.1.

Ld. Counsel has taken service on behalf of the Respondent No.1. For filing of Vakalat as well as counter by the Respondent No1. Issue notice to the remaining Respondents. **Matter is adjourned to 05.07.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**